

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.206
CP(IB)/44(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Belgium Glass And Ceramics Pvt Ltd
V/s
Digicera Tiles LLP

.....Applicant

.....Respondent

Order delivered on: 09/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ritesh Patadia, Adv. Ms. Ridhi Vadgama, Adv.
For the Respondent :

ORDER

Ld. Counsel for the applicant sought time to file NeSL certificate within one-week.
This application is also being heard repeatedly without proper service.

List for further consideration on 02.09.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)